COURT-II

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

Appeal No. 205 of 2013 & IA No. 133 of 2016

Dated: 26th July, 2017

In the matter of:

M/s Sathavahana Ispat Ltd. Appellant(s)

Vs.

Karnataka Electricity Regulatory Commission & Anr. Respondent(s)

ORDER

Since the posts of Judicial Member/Technical Member are lying vacant and their selection process is yet to be completed, the Court could not assemble today.

Hence, the matter is listed for hearing on 11.08.2017.

PPS/Court Master

tpd